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Title: Regarding setting up of proposed Mahapuris Srimanta Sankardev Vishwa Vidyalaya in Assam.

*SHRI SARBANANDA SONOWAL (DIBRUGARH): Hon'ble Chairman Sir, I would like to raise a very important matter in this august House. Under the aegis of Srimanta Sankardev Sangha, a decision has been taken to set up Mahapuris Srimanta Sankardev Vishwavidyalaya in Assam. The Assam Assembly has enacted Assam Private University Act, 2007 for setting up of this university. Under this Act Srimanta Sankardev Sangha has prepared a scheme to set up Mahapuris Srimanta Sankardev Vishwavidyalaya. Sir, Srimanta Sankardev Sangha has formed Srimanta Sankardev Education and Socio-Economic Development Trust to look after the affairs of the university. The trust has also prepared a fiscal draft for five years. The trust has been registered under Foreign Currency Regulation Act for exemption from Income Tax for the purpose of collecting Rs.236,0071,000. Moreover, the Trust has sent a proposal to the concerned authority for setting up of a financial institution, a 200-bedded hospital and for doing some welfare works for the people. Through you Sir, I appeal to the Hon'ble Finance Minister to provide necessary financial aid for the setting up of Mahapuris Srimanta Sankardev Vishwavidyalaya

MR. CHAIRMAN: Now, I call upon Shri Santosh Gangwar. The U.P. Government recommended an ACB inquiry into the matter. It is a State matter.[\[r84\]](#)

*English translation of the Speech originally delivered in Assamese.